

**PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD – TRAINING PROGRAMMES – (1) Postponement of Spell-II Training on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” to all the Judicial Officers working in the Units of City Civil Court and City Small Causes Courts at Hyderabad from 18.02.2017 & 19.02.2017 to 01.04.2017 and 02.04.2017 and **(2)** To conducting Spell-I Ubuntu Programme for the Judicial Officers working in the Districts of Kurnool, Vizianagaram, Warangal, City Criminal Courts at Hyderabad, Nellore and West Godavari on 01.04.2017 and 02.04.2017 at their respective places – Regarding.

REF: 1. Letter ROC.No.2245/2016-17/APJA-Sec'bad, dated 19.01.2017 from the Director (FAC), A.P. Judicial Academy, Secunderabad.
2. Letter Roc.No.823/2016-CPS, dated 27.12.2016 from the Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad.
3. High Court's Proceedings Roc.No.528/2017-B.Spl., Dt. 31.01.2017.
4. High Court's Proceedings Roc.No.528/2017-B.Spl., Dt. 03.02.2017.
5. High Court's letter Roc.No.528/2017-B.Spl., Dt.14.02.2017.
6. Letter ROC.No.2245/2016-17/APJA-Sec'bad, Dt.15.02.2017 from the Director, A.P. Judicial Academy, Secunderabad.

ORDER ROC.No. 528/2017-B.SPL. DATED: 16 .02.2017

I

All the Judicial Officers working in the Units of City Civil Courts and City Small Causes Courts, Hyderabad, are hereby informed that the Spell-II Training on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” which is scheduled to be conducted on 18.02.2017 and 19.02.2017 for the Judicial Officers of City Civil Court and City Small Causes Courts at Hyderabad, is **postponed** and rescheduled to be conducted on 01.04.2017 and 02.04.2017.

II

All the Judicial Officers working in the Districts of Kurnool, Vizianagaram, Warangal, City Criminal Courts at Hyderabad, Nellore and West Godavari, are hereby informed that the Spell-I Training on “Ubuntu Linux 14.04 Operating System and NC/CIS 2.0 Software” postponed from 04.02.2017 and 05.02.2017 is rescheduled to be conducted on 01.04.2017 and 02.04.2017 at their respective Districts.

The concerned Prl. District and Sessions Judges/Unit Heads are requested to inform the same to all the Judicial Officers working in their unit as well as the master trainers who are nominated to conduct the said training programme.


REGISTRAR GENERAL 16/2

To

1. The Director, A.P. Judicial Academy, Secunderabad.

2. The Registrar, IT-cum-Central Project Coordinator, High Court of Judicature at Hyderabad.
(With a request to direct the concerned to place the proceedings in the High Court's Website under General information)
 3. The Chief Judge, City Civil Court, Hyderabad.
 4. The Chief Judge, City Small Causes Court, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
 7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 - 8. The Prl. District and Sessions Judges:**
Kurnool, Nellore, Vizianagaram, Warangal and West Godavari at Eluru.
 - 9. The I Additional District and Sessions Judges:**
Kurnool, Nellore, Vizianagaram, Warangal and West Godavari at Eluru.
 10. The Pay and Accounts Officer, Hyderabad.
 - 11. THE DISTRICT TREASURY OFFICERS:**
Kurnool, Nellore, Vizianagaram, Warangal and West Godavari at Eluru.
 - 12. THE SECTION OFFICERS:** Special Officers Section, Accounts Section, B-Section, Computer Section, D-I Budget Section, E-Section, O.P.Cell, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.
- +Spare.